

By e-mail

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/3443 /A

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, ✓ Shri Abubakkar Siddique,  
Member,  
Motor Accident Claims Tribunal,  
Silchar, Cachar.

Dated Guwahati the 14<sup>th</sup> June, 2018.

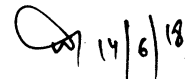
Sub: **Casual Leave along with station leave permission.**

Ref:- Your letter No.SMACT/I/18/5/369, dtd 11.06.2018

Sir,

With reference to the above, I am directed to inform you that,  
your prayer for restricted holiday on 12.06.2018 and casual leave on 13.06.2018,  
has been granted/~~rejected~~.

Yours faithfully,

 14/6/18

**JOINT REGISTRAR (VIGILANCE)**

